

Revised Public Announcement
For the attention of the Equity Shareholders of
JAMES HOTELS LTD.
Registered Office: Block.10, Sector-17A, Chandigarh – 160017 (UT).

CASH OFFER FOR ACQUISITION OF EQUITY SHARES FROM SHAREHOLDERS

This revised Public Announcement ("Revised PA") is in continuation to the Public Announcement ("PA") issued by Master Capital Services Limited on behalf of Sh. Ajmair Singh Bhullar S/o Sh Kewal Singh Bhullar R/o 7, Wicton Chase, Leeds PC- LS178SG (UK) and Sh. Haravtar Singh Arora S/o Sh Kartar Singh R/o -85, Fulmer Drive, Gerarrds Cross, Buckinghamshire PC SL97HF, UK and persons acting in concert (PACs) namely Sh Bhupinder Singh R/o 1232, Sector-34D, Chandigarh, Ph: 0172-5003580, Sh Gurdit Singh R/o 966, Phase-XI, Mohali, Ph-2234525, Mobile No-9815061375, Sh Kanwaljit Singh R/o 1715 Sector-34D, Chandigarh, Ph-2608287, Sh Paramjit Singh R/o 1899, Sector-34D, Chandigarh, Ph.4613839, Sh Ajit Pal Singh, R/o 1232, Sector-34D, Chandigarh, Ph-5003580. ("Acquirer") in the Financial Express, Jansatta and The Tribune-Punjabi on March 01/02, 2006. This revised PA should be read in conjunction with the earlier PA and the "Letter of Offer" that shall be posted to the Public shareholders of James Hotels Ltd. ("Target Company"). The terms used but not defined in this Revised PA shall have the same meanings assigned to them in the PA and the Letter of Offer.

The shareholders of the Target Company may please note the following changes/amendments mentioned below:-

1. REVISED SCHEDULE OF ACTIVITIES:

S. No.	Activity	Original Schedule	Revised Schedule
1	Public Announcement (PA) Date	Wednesday , March 01,2006	Wednesday , March 01, 2006
2	Specified Date	Wednesday , March 01,2006	Wednesday , March 01, 2006
3	Last date for a Competitive bid	Tuesday March 21,2006	Tuesday, March 21,2006
4	Date by which Letter of Offer to be dispatched to share holders	Tuesday , April 11,2006	Friday, August 4,2006
5	Date of opening of the Offer	Monday , April 24,2006	Wednesday, August 9, 2006
6	Last date of revising the Offer price	Thursday , May 04,2006	Friday, August 18, 2006
7	Last date for withdrawing acceptance from the Offer	Wednesday , May 10,2006	Thursday, August 24, 2006
8	Date of closing of Offer	Saturday , May 13,2006	Tuesday, August 29, 2006
9	Date of communicating rejection/ Acceptance and payment of consideration for accepted tenders.	Saturday , May 27 ,2006	Tuesday, September 13, 2006

2. Acquirer (including PAC's) accept responsibility for the information contained in this Revised PA. Acquirer and PACs are jointly and severally responsible for fulfillment of obligations under the SEBI (SAST) Regulations.

This Public announcement would also be available on the SEBI website (www.sebi.gov.in) Eligible person to the Offer may also download a copy of Form of Acceptance cum Acknowledgement which will be available on SEBI's website (www.sebi.gov.in) from the Offer opening date i.e. 9th August, 2006.

ISSUED BY:  Master Capital Services Ltd. SCO 22-23, Sector 9-D, Chandigarh- 160 009. Ph:+91-172-2741921 Fax: +91-172- 2745865 Email: infochd@mastermarts.com Contact Person: Mr. G.S. Chawla Place: Chandigarh Date : 31st July,2006	For Acquirer (i.e Sh Ajmair Singh Bhullar & Sh Haravtar Singh Arora & PACs) A.S. Bhullar S/o Sh Kewal Singh Bhullar R/o 7,Wicton Chase ,Leeds PC- LS178SG UK H.S. Arora S/o Sh Kartar Singh R/O85 Fulmer Drive, Gerald's Cross, Buckinghamshire PC- SL97HF UK .
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